

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2636
ANSWERED ON:20.03.2002
PENDING PASSPORT APPLICATIONS
BODAKUNTI VENKATESHWARLU;RADHA MOHAN SINGH

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of passport applications pending with the Passport Office, Bareilly at the beginning of 2002;
- (b) the number of applications received by the Passport Office Bareilly since January, 2002, till date;
- (c) the maximum and minimum pendency period in respect of applications pending for clearance at the beginning of 2002;
- (d) the reasons therefor; and
- (e) the steps taken to clear backlog of passport applications by Bareilly Passport Office?

Answer

THE MINISTER OF STATE FOR EXTERNAL AFFAIRS (SHRI OMAR ABDULLAH)

- (a) An application is considered pending after receipt of clear police verification report. The number of applications for passports pending with the Passport Office Bareilly at the beginning of 2002 was 1382.
- (b) The number of applications received by the Passport Office, Bareilly since January 2002 till date (14.3.02) was 7559.
- (c) The maximum and minimum pendency period in respect of applications pending clearance at the beginning of 2002 was 4 weeks and 2 weeks respectively.
- (d&e) The number of passport applications rose from 34230 in the year 2000 to 42512 in the year 2001 which is an increase of over 24 per cent. The Passport Office is dealing with this increasing volume of work by a greater degree of computerisation and by improving the work culture of the staff. Pendencies are gradually coming down but their elimination depends on the number of fresh passport applications received.